

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges – XXII & XXIII Basic Course for Junior Civil Judges who are appointed for the years 2016 and 2017 to undergo Part-I, Institutional Training (Phase-2) for three months at the Academy from 01.07.2019 to 30.09.2019 and Part-II Mid-Term Practical Training (Phase-2) for three months i.e., one month training at the Academy from 01.10.2019 to 31.10.2019 and remaining two months training at their respective District Head Quarters from 01.11.2019 to 31.12.2019 – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

- REF:**
1. G.O.Ms.No.84, Law (LA, LA & J-Home-Courts.A2) Department, dated 10.11.2017.
 2. G.O.Ms.No.12, Law (LA, LA & J-Home-Courts.A2) Department, dated 29.03.2018.
 3. High Court's Proceedings Roc.No.8121/2017-B.Spl., dated 16.12.2017.
 4. High Court's Proceedings Roc.No.2721/2018-B.Spl., dated 30.04.2018.
 5. G.O.Ms.No.53, Law (LA, LA & J – Home-Courts.A2) Department, dated 15.09.2018.
 6. High Court's Proceedings Order Roc.No.5924/2018-B.Spl., dated 30.10.2018.
 7. Note dated 31.05.2019 approved by the Hon'ble President of the Academy, Secunderabad.
 8. Letter ROC No.447/2019/TSJA-Sec'bad, dated 06.06.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 8121/2017 & 5924/2018-B.SPL., DATED: 18.06.2019

The High Court is pleased to pass the following order:

I

The following 17 Junior Civil Judges of “**XXII & XXIII Basic Course**”, mentioned in Column No.2, are hereby nominated to undergo Part-I, Institutional Training (Phase-2) for three months at the Academy from 01.07.2019 to 30.09.2019 and Part-II Mid-Term Practical Training (Phase-2) for three months i.e., one month training at the Academy from 01.10.2019 to 31.10.2019 and remaining two months training at their respective District Head Quarters from 01.11.2019 to 31.12.2019 and directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 8.30 a.m., on 01.07.2019.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. R.SIRI SOWJANYA, Addl. Junior Civil Judge, Suryapet, Nalgonda District.	Prl. Junior Civil Judge, Suryapet, Nalgonda District.
2.	SMT. SALMA FATHIMA, I Addl. Rent Controller, City Small Causes Court-cum-XIII Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
3.	MS. KHUSHBOO UPADHYAY, Addl. Junior Civil Judge, Parkal, Warangal District.	Prl. Junior Civil Judge, Parkal Warangal District.
4.	SMT. K.CHANDISHWARI DEVI, VI Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.
5.	MS. K.POOJA, Addl. Junior Civil Judge, Siddipet, Medak District.	Prl. Junior Civil Judge, Siddipet, Medak District.
6.	SMT. G.KAVITHA, I Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Rajendra Nagar, Ranga Reddy District.	Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate Cyberabad at Rajendranagar, Rangareddy District.
7.	MS. M.SWATHI, Junior Civil Judge, Chevella, Ranga Reddy District.	Addl. Junior Civil Judge, Vikarabad, Rangareddy District.
8.	SRI K.GOPI KRISHNA, Junior Civil Judge, Dubbaka, Medak District.	Prl. Junior Civil Judge, Siddipet, Medak District.
9.	SRI U.THIRUPATHI, I Addl. Junior Civil Judge, Mancherial, Adilabad District.	II Addl. Junior Civil Judge, Mancherial, Adilabad District
10.	SRI R.AJAY KUMAR, II Addl. Junior Civil Judge, Miryalguda, Nalgonda District.	Junior Civil Judge,, Huzurnagar, Nalgonda District.
11.	MS. R.LAVANYA, Junior Civil Judge-cum- Special Judicial Magistrate of First Class - cum - Additional Junior Civil Judge, Medak.	Junior Civil Judge, Narsapur, Medak District.
12.	SMT. K.SOWJANYA, I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.	II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
13.	SRI P.RAVINDER, V Assistant Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
14.	SRI K.SUDHAKAR, Junior Civil Judge, Utnoor, Adilabad District.	Junior Civil Judge (Juvenile Court), Adilabad.
15.	SRI DEEPAK YADAV, Addl. Junior Civil Judge, Bhongir, Nalgonda District	Prl. Junior Civil Judge, Bhongir, Nalgonda District.
16.	KUM. T.SWAPNA, Junior Civil Judge, Tandur, Ranga Reddy District.	Prl. Junior Civil Judge, Vikarabad, Rangareddy District.
17.	SMT. M.SARITHA, Junior Civil Judge, Thorrur, Warangal District.	Addl. Junior Civil Judge, Mahabubabad, Warangal District.

II

In addition to the above the following **03** Junior Civil Judges of **XX, XXI and XXII of Basic Courses** are also nominated to undergo Part-I Institutional Training (Phase-2) and Part-II Mid Term Practical Training (Phase-2) on the dates mentioned below their names are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 9.30 a.m., on the first day of commencement of their training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION Sarvasri	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. A.NIRMALA, IV Addl. Junior Civil Judge (Juvenile Court), Warangal. (Part-I Training (Phase-2) for 1½ month i.e., from 16.08.2019 to 30.09.2019 at the Judicial Academy and Part-II Mid Term Practical Training for two months at the District Head Quarters i.e., from 01.10.2019 to 30.11.2019)	VII Addl. Junior Civil Judge, Warangal.
2.	SMT. SHALINI LINGAM, Junior Civil Judge, Jadcherla, Mahabubnagar District. Part-I Institutional Training (Phase-2) for two months i.e., from 01.07.2019 to 31.08.2019 at the Judicial Academy and Part-II Mid Term Practical Training (Phase-1) for one month from 01.09.2019 to 30.09.2019 at the Judicial Academy.	Junior Civil Judge (Juvenile Court) Mahabubnagar.
3.	SMT. J.PRASHANTHI, X Assistant Judge, City Civil Court, Hyderabad. (Part-I Institutional Training (Phase-2) for one month from 01.09.2019 to 30.09.2019 at Judicial Academy and Part-II Mid Term Practical Training (Phase-2) for three months i.e., one month training at Judicial Academy from 01.10.2019 to 31.10.2019 and remaining two months i.e., 01.11.2019 to 31.12.2019 at the respective District Head Quarters).	XXI Assistant Judge, City Civil Court, Hyderabad.

The officers mentioned in Column No.3, will be in full additional charge of the post(s) and also the post for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which previously they are holding full additional charge from the officers mentioned in Column No.3.

After completion of the Part-I Institutional Training (Phase-2) for the above said period at Judicial Academy, Secunderabad the Trainee Junior Civil Judges who were nominated to Part-II Mid Term Practical Training at their District Head Quarters are directed to report before the respective Prl. District and Sessions Judges concerned for undergoing the said training programme.

The Trainee Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy and the concerned Prl. District and Sessions Judges during the training programme at District Head Quarters.

The Unit Heads/Pr. District and Sessions Judges in the State of Telangana are directed to permit the said nominated Junior Civil Judges to attend the above said training programme at District Head Quarters were the officers concerned are working.

- NOTE:**
1. The nominated officers are entitled only for actual journey time before reporting at Judicial Academy, Secunderabad.
 2. The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 18.06.19.

To:

1. The officers Concerned.
2. The incharge officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Telangana State Judicial Academy, Secunderabad.

5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad
 7. The Chief Judge, City Small Causes Court, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
 10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
 - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
 - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 - c) Adilabad d) Karimnagar e) Khammam
 - f) Mahabubnagar g) Medak h) Nalgonda
 - i) Nizamabad j) Warangal
 11. The Pay and Accounts Officer, Hyderabad
 12. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad c) Karimnagar d) Khammam
 - e) Mahabubnagar f) Medak g) Nalgonda
 - h) Nizamabad i) Warangal
 13. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section

High Court for the state of Telangana at Hyderabad.
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